

Indo-Japanese Collaboration

5215. SHRI MOHAN RAWLE: Will the Minister of FINANCE be pleased to state:

(a) whether a high level Japanese team visited India during the first week of August, 1991 to hold discussions on future areas of Indo-Japanese collaboration;

(b) if so, the outcome of talks held with the Japanese team;

(c) whether the areas of Japanese collaboration have been identified and if so, the details thereof; and

(d) the amount which the Japanese representatives have agreed to invest in the country on short term and long term basis?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). A Japanese delegation led by Mr. Eme Yamashita visited India in July, 1991. The delegation made a courtesy call on Minister of State for Industries on 23rd July, 1991.

(c) No areas have been identified for Japanese Collaboration.

(d) Does not arise, in view of reply to (c) above.

[*Translation*]

Loan Given to Whole Sale Traders by Banks in Rajasthan

5216. SHRI DAU DAYAL JOSHI: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans sanctioned by the banks to the whole-sale traders in Rajasthan during the last three years, year-wise and bank-wise; and

(b) the details of such whole-sale traders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). According to the information furnished by the Reserve Bank of India (RBI), the number of borrowal accounts and amount outstanding extended by all scheduled commercial banks to wholesale traders in Rajasthan for the years 1987, 1988 and 1989 (latest available) as on the last Friday of June each year, are set out in the table below:

<i>Year</i>	<i>No. of borrowal accounts</i>	<i>Amount outstanding (Rs. in lakhs)</i>
1987	10,461	138,83
1988	11,417	103,33
1989	14,324	120,41

So far as the details of such wholesale traders are concerned, in accordance with the practices and usages customary among bankers and the statutes governing the public

sector banks, information relating to, or to the affairs of their constituents is not divulged.